

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 115
TO BE ANSWERED ON THE 27TH JULY, 2021

LISTING OF FARMERS LEFT OUT UNDER PM-KISAN SCHEME

†*115. SHRI CHUNNI LAL SAHU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any concrete steps have been taken regarding the villages and eligible farmers erroneously left out in the survey by the State Government under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme;
- (b) if so, the details thereof;
- (c) whether the eligible farmers of Lakhagarh village left out by the Government of Chhattisgarh have been enlisted and if so, the details of the number of eligible farmers to whom money has been disbursed under the scheme;
- (d) the details of the farmers benefited so far, district/ area-wise including Mahasamund, Dhamtari and Gariyaband districts;
- (e) whether proper action has been taken in this regard; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 115 DUE FOR REPLY ON 27th JULY, 2021.

(a)& (b): Under the PM-KISAN Scheme, the responsibility of identifying the beneficiaries and uploading their correct and verified data on PM-KISAN portal lies with the respective State/UT Government. Further, the following additional steps have been taken by the Government to include more and more eligible farmers under the Scheme:

- (i) The States are advised to organize awareness campaigns and registration camps to bring the eligible beneficiaries into the ambit of the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme.
 - (ii) A special feature, namely, “farmers corner” is available in the PM-KISAN portal, through which the farmers can also do their self-registration.
 - (iii) Farmers can also edit their names in PM-Kisan database as per their Aadhaar database/ card through the Farmers Corner in the portal.
 - (iv) Farmers can also know the status of their payment through the Farmers Corner in the portal. Village-wise details of beneficiaries are also available on the Farmers Corner.
 - (v) Farmers can approach Village Level Entrepreneur (VLEs) of CSCs to get enrolled themselves under PM-KISAN Scheme. The facilities available at farmers corner can also be availed through VLEs of CSC.
 - (vi) Mobile app has been launched which also provides the facilities available at farmers corner on PM-KISAN portal.
- (c): As far as the Lakhagarh village of Chhattisgarh is concerned, out of 45 registered farmers, 43 have been given the benefits under PM-KISAN Scheme.

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(d) to (f): PM-KISAN is a continuous and ongoing Scheme and, as and when the correct and verified data of farmers families is received on PM-KISAN portal and its subsequent validation through Aadhar/PFMS/Income Tax database, the benefits of the Scheme are transferred directly into the bank accounts of the beneficiaries. The district-wise details of farmers benefited in the State of Chhattisgarh including Mahsamund, Dhamtari and Gariyaband districts are enclosed at **Annexure-I**.

**The district-wise details of number of beneficiaries of PM-KISAN Scheme in
Chhattisgarh as on 23.07.2021**

District Name	Total Beneficiary
BALOD	138022
BALODA BAZAR	180337
BALRAMPUR	73879
BASTAR	61631
BEMETARA	173630
BIJAPUR	16075
BILASPUR	136162
DANTEWADA	19274
DHAMTARI	110362
DURG	90647
GARIYABAND	149015
JANJGIR-CHAMPA	436711
JASHPUR	86487
KABIRDHAM	137418
KANKER	97073
KONDAGAON	64277
KORBA	115764
KOREA	59103
MAHASAMUND	159635
MUNGELI	84377
NARAYANPUR	9764
RAIGARH	219052
RAIPUR	104321
RAJNANDGAON	253171
SUKMA	22714
SURAJPUR	111842
SURGUJA	84547
Grand Total	31,95,290